

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.03.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1071 & 2218 of 2020 in Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Vinod Chaurasia-IRP
2.	Comp. App (AT) (Ins) No. 888 of 2020 (For Correction)	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP
3.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 62 of 2021	Mitesh Patel Vs. Axis Bank Ltd. & Anr.	Dhaval Deshpande	Aayush Agarwal-R1
5.	Comp. App. (AT) (Ins) No. 173 of 2021	Venugopal Dhoot & Anr. Vs. Pravin R. Navandar & Ors.	Amir Arsiwala	Aditya V. Singh
6.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	
7.	Comp. App. (AT) (Ins) No. 196 of 2021	Sandeep Tyagi Authorised Representative (Ex-Employees of Moserbaer Electronics Ltd.) Vs. Hemant Sharma (Resolution Professional) & Anr.	Saloni Jain	
8.	Comp. App. (AT) (Ins) No. 200 of 2021	Punjab National Bank Vs. Sintex Industries Ltd.	Karan Valecha	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	
10.	Comp. App. (AT) (Ins) No. 39 of 2021	Raj Kumari Vs. Intec Capital Ltd. & Anr.	Navin Kumar	Shailesh Yadav Vinod Kr. Chaurasia- R1 Sagar Bansal-RP
11.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan
12.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	
13.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	
14.	Comp. App. (AT) (Ins) No. 129 of 2021	Kumud Shekhar Resolution Professional Vs. Value Infrastate India Pvt. Ltd. & Anr.	Rajeev Kumar	Abhishek Kumar-R4

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

15.	Comp. App. (AT) No. 129 of 2019 Part Heard	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
16.	Comp. App (AT) No. 148 of 2019 Part Heard	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar